

**GOVERNMENT OF INDIA  
MINISTRY OF CORPORATE AFFAIRS  
LOK SABHA  
UNSTARRED QUESTION NO. 1927  
ANSWERED ON FRIDAY, THE 21<sup>TH</sup> DECEMBER, 2018  
[AGRAHAYANA 30, 1940 (SAKA)]**

**INVESTOR EDUCATION AND PROTECTION FUND  
QUESTION**

**1927. SHRI TEJ PRATAP SINGH YADAV:**

**Will the Minister of CORPORATE AFFAIRS  
be pleased to state:**

**कारपोरेट कार्य मंत्री**

- (a) Whether the Government has set up the Investor Education and Protection Fund (IEPF) to distribute amount to eligible depositors who have suffered losses due to wrongful act by companies and if so, the details thereof;**
- (b) the details of funds allocated to Non-Government Organisations (NGOs) and physical performance of IEPF during the last three years;**
- (c) the details of complaints regarding the misappropriation of funds by NGOs and action taken against them;**
- (d) whether the Government has launched an Investor Helpline to provide a mechanism for redressal of Investor's grievances and if so, the details thereof including the number of complaints received, resolved and pending; and**
- (e) the steps being taken by the Government to protect the interest of small investors?**

**ANSWER**

**THE MINISTER OF STATE FOR LAW  
AND JUSTICE AND CORPORATE AFFAIRS**

**(SHRI P.P. CHOUDHARY)  
(श्री पी. पी. चौधरी)**

**विधि और न्याय एवं कारपोरेट कार्य मंत्रालय में राज्य मंत्री**

**(a): Yes madam, The Investor Education and Protection Fund (IEPF) is to be inter-alia utilised for distribution of disgorged amount among eligible applicants in accordance with the disgorgement orders issued by the Court of Law. Till 30.11.2018, no such order for distribution of such amount has been received by Investor Education and Protection Fund Authority.**

**(b) & (c): During the last three years no funds have been allocated from IEPF to Non-Government Organisations (NGOs) and hence no complaints regarding misappropriation of funds by NGOs have been received in last three years.**

**During the last three years, the performance of IEPF has been as under:**

<b>Year</b>	<b>Number of Investor Awareness Programs (IAPs)</b>	<b>Number of Claims Settled</b>
<b>2016-2017</b>	<b>2171</b>	<b>18</b>
<b>2017-2018</b>	<b>5876</b>	<b>623</b>
<b>2018-2019 (Upto 30.11.2018)</b>	<b>7614</b>	<b>476</b>

**(d): The IEPF Authority (IEPFA) has a toll free helpline to provide status of refund applications to the claimants.**

**(e): Investors Awareness Programmes (IAPs) across the country are organized by IEPFA with the objective of creating awareness amongst the investors about fraudulent schemes and facilitating informed investment decisions. IAPs, in the form of audio visual programmes, are also being organized in the rural areas through Common Service Centres set up under Ministry of Electronics and Information Technology, Government of India. Messages for creating awareness among the investors are also disseminated through print and electronic media.**

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